

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:346
ANSWERED ON:14.03.2012
MANGALORE AIR CRASH
Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Supreme Court has issued notice to the Union Government and the Air India in the case of Mangalore air crash that took place in the year 2010; and

(b) if so, the details thereof alongwith the reaction of the Government thereto?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a): No, Madam.

(b): However, a case has been pending in the Supreme Court wherein the Court has directed both the parties to file their written arguments.